

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

STARRED QUESTION NO:455  
ANSWERED ON:26.04.2000  
TRADITIONAL FISHERMEN  
ANANDRAO ADSUL;ANNA SAHEB M.K. PATIL

**Will the Minister of AGRICULTURE be pleased to state:**

- (a) whether the Government have received representations from the organisations of traditional fishermen during the last three years;
- (b) if so, the details thereof, State/UT-wise;
- (c) whether the Government propose to provide facilities to traditional fishermen like insurance , wireless sets, modernised equipments etc along with the enhanced capacity of signals by light houses;
- (d) if so, the details thereof;
- (e) whether the Government propose to launch a special drive to stop illegal fishing by foreign and other trawlers;
- (f) if so, the details thereof;
- (g) whether fishermen in Daman and Diu liave been suffering heavy losses during low tide as they were not in a position to bring back their vessels to the port with deep sea catch; and
- (h) if so, the remedial steps to be taken by the Government in this regard?

**Answer**

THE MINISTER OF AGRICULTURE (SHRI SUNDAR LAL PATWA)

(a) to (h): A statement is placed on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (b) OF THE LOK SABHA STARRED QUESTION NO.455 REGARDING TRADITIONAL FISHERMEN TO BE ANSWERED ON 26 APRIL 2000

(a) Yes, Sir

(b): The details of representations received during last three years are in the Annexure.

(c) to (f) i) Enhancement of the subsidy for purchase of Out Board Motor (OBM) to Rs 16,000 per kerosene run OBM and Rs 20,000 per diesel run OBM from 2000-2001 onwards in lieu of existing rate of subsidy of Rs. 10,000 is under consideration.

ii) Under the National Welfare of Fishermen Scheme, the pattern of assistance is proposed to be enhanced in respect of the following components:

- (a) Saving -cum-relief scheme for marine fishermen,
- (b) Accident insurance scheme for active fishermen and,
- (c) Housing for Fishermen.

iii) The Department of Ocean Development is assisting fishermen by providing regular forecasts of potential fishing zones (PFZ). The State of Tamil Nadu has sanctioned purchase of VHF sets for supply to coastal fishermen. The light house at Vafsad Khadi (Kosamba) was improved by increasing its height and by switching over from DA Gas to Solar Power.

iv) The Ministry has been assisting the Coast Guard in preventing poaching by funding the upgradation of their communication network. In addition, 100% central assistance has been provided to coastal states for purchase of 26 patrol boats to check poaching and illegal fishing.

(g) to (h): To facilitate landing of fish catches two fish landing centres have been sanctioned in the UT of Daman & Diu at Vanakbara and Ghogia with a total central assistance of Rs.95.92 lakhs. A sum of Rs. 90 lakhs has been so far released for these projects.

## ANNEXURE

### Details of representations received from the Organisations of Traditional Fishermen

Sl.No.	Name and Address of the Association		Issues raised
Andhra Pradesh			
1	East Godavari District Sea coastal Dry Fish Merchants Association, Wharf Road, Kakinda-533029	13.1.1998	Scrap the `Market Cess` on the dry fish and exempt the poor from paying any amount on their perishable products.
2	Traditional Fishermen Service Organisation, 6-1-460, 2nd Floor, Behind City Central Library, Khairathabad. Hyderabad- 500004.	22.9.99	Livelihood for fishermen trainees trained in Andhra Pradesh
3	Traditional fishermen Service Organisation, Hyderabad 500005 National Welfare of Fishermen Scheme.	22.9.99	Suggestions for making amendments to Group Accident Insurance component of the
4	Samudra Theera Matsya Karmikula Union, Ongole Vodarevu in Prakasam District (AP)	5.2.2000	Stopping construction of the ship breaking yard project at
5.	A few fishermen residing at Balusuthippa village, Katrenikona Mandal of East Godavari District	9.2.2000	Damages caused to fishing nets of country boats due to negligence of crew of vessel MV Geco Emerald
6.	Samudra Theera Matsya Karmikula Union, Kumool Road, Ongole-523002 of Murari Committee Report, Implementation of Marine Regulation Act, Saving-cum-Relief Scheme, Subsidy rate for diesel and to stop import of fish to our country	20.3.2000	Implementation of Supreme Court Judgement on CRZ Notification, Recommendations
Delhi			
7	National Fishworkers` Forum (NFF) F-10/12, Malaviya Nagar, New Delhi 17 Gujarat	1.3.2000	Implementation of recommendations of the Murari Committee, etc.
8.	Fishermen Association, C/o Prakash Marine Works, Old Gate, Bunder, Veraval - 362265	28.11.1998	Regarding poor condition of fishermen

9. Tandel Deyehandbhai 17.11.1999 Improvement of Light House at  
Karsanbhai, Kosambhai Kosamba (Valsad Distt.)  
Kosamba, Valsad Distt.
10. Shree Gujarat Vahanvatu & 30.11.1999 Improvement of Light House at  
Machhimar Sang, Vaslad Kosamba (Valsad Distt.)
11. Shri Valsad Jila Machhimar 30.11.1999 Improvement of Light House at  
Boat Assn. Kachchh, Kosamba (Valsad Distt.)
12. Shri Sai Matsyudyog Seva 9.2.2000 Improvement of Light House at  
Sahkari Mandi Ltd. Kosamba ( Valsad Distt.)  
Diwandandi, Valsad
13. Shri Akhil Gujarat Machhimar 14.3.2000 Regarding subsidy on diesel and  
Mahamandal, Bunder Area, relief in Central/State Taxes to  
Veraval poor fishermen in Gujarat.

#### Kerala

14. National Fishworkers`Forum, 8.7.1998 Inclusion of inland fishermen in  
Thiruvananthapuram Saving-cum-Relief component of  
the National welfare of Fishermen  
Scheme
15. Fishermen Development 21.3.2000 Fishermen stopped a train at  
Forum, H.O. Chethy, Alleppey, on 10` April, 2000 to  
Alappuzha-688530 protest against alleged  
indifference towards their  
demands

#### Maharashtra

16. Shri Narendra Ramachandra 7.1.2000 Construction of new Light House  
Patil, Sarpanch, at Satpati.  
Grampanchayat, Satpati  
Thane District

#### Orissa

17. Balasore District fishermen 30.1.1997 Implementation of Murari  
Association, Baliapal, Committee Report.  
Balasore
18. Utkal Marine Primary Fish 5.1 1999 Information regarding loss of  
Production & Marketing trawlers in the last Super Cyclone  
Cooperative Society Ltd.,  
Sector-21, Paradeep Port,  
Jagatsinghpur-754142  
TamjjjJadu
19. National Union of Fishermen 20.2.1897 Continuation of Saving-cum-Relief  
Chennai component of the National  
Welfare of Fishermen Scheme
20. National Union of Fishermen 1.7.1997 Continuation of Saving-cum-Relief

Chennai component of the National Welfare of Fishermen Scheme, setting up of a separate Ministry for looking after problems of fishermen, and setting up of a Fishermen Welfare Fund.

21 Karaikal Fishermen 25.7.1997 Withdrawal of Aquaculture Cooperative Society, Karaikal Authority Bill, continuation of saving-cum Relief component of the National Welfare of Fishermen Scheme and construction of a Fishery Harbour at Karaikal.

22. Chank Diver Welfare 5 1.1998 Permit Import of Chanks-Plight of Association Kilakarai-623517 fishermen.